

In the High Court of Judicature, Bombay.

Tuesday, the 15<sup>th</sup> day of November 1864

SPECIAL APPEAL No. 637 of 1864

Yessoo and Krishnaji bin  
Ballaji Sootar Bhanrao of the  
Poona District

Appellants

(Original Plaintiffs)

versus

Krishnaji alias Koozaji bin  
Humunta Sootar of the Poona  
District

Respondent

(Original Defendants)

Rs.

The claim in the Original Suit was to obtain possession of a  
site of a house situated in the town of Glasgow

In Appeal No. 334 of 1863 the P. Shamesa  
of the District of Poona at Poona confirmed  
the Decree of the Munsiff at Tuljapur who had thrown out the claim

A Special Appeal was preferred in the High Court on the grounds that (1) the  
decision of the Principal Sudder Ameer  
is contrary to law in that he has  
erroneously

erroneously held the claim barred by  
the statute of limitation, that (2) there  
has been a substantial error in law in  
the investigation of the case which has  
produced error in the decision of the  
case upon its merits in that the Principal  
Sudder Ameen's judgment is unintelligible  
in a material point and he has not  
found the facts sufficiently clear to ad-  
mit of his decree being confirmed.

The Court confirm the decree  
of the P. S. A. with costs on appeal.

A. Newson.  
Att. by the Court,

MEMORANDUM OF COSTS incurred in Special Appeal No. 637

of 1864 against the decision of the P. S. Ameen of the District of Poona and disposed of on the 15<sup>th</sup> November 1864 by confirming the same.

BY THE APPELLANT §

In the District.

In the Moonsiff's Court (including P. S. Fee)	20	2	9	✓		
In the P. S. Ameen's Court	9	"	9	✓		
			29	3	6	✓

In this Court.

Stamp for Memorandum of Special Appeal	4	"	"	✓		
Stamps for copies of Decree and Judgment	3	"	"	✓		
Stamp for Vukeelutnama §	4	"	"	✓		
Batta for Process and Postage	1	3	"	✓		
Sectioner's Fee	"	12	"	✓		
Vukeel's Fee	1	14	9	✓		
			14	13	9	✓
Rupees	44	1	3	✓		

BY THE RESPONDENT.

In the District.

In the Moonsiff's Court	19	"	9	✓		
In the P. S. Ameen's Court	2	14	9	✓		
			21	15	6	✓

In this Court.

Stamp for Vukeelutnama	"	"	"		
Vukeel's Fee	"	"	"		
			"	"	"
Rupees	21	15	6	✓	



*[Signature]*  
For Sealer

*[Signature]*  
1<sup>st</sup> Assst Registrar

The 15<sup>th</sup> day of November 1864